

CS No. 610097/16

Usman Ali Vs.G.S.Developers & Contractors P.Ltd.

23.06.2020

Pr: None.

In compliance of circular/duty Roaster for June, 2020 dated 15.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of final arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.


(Vikas Dhull)
ADJ-01, West
THC, Delhi

CS No. 610943/16
Sanjay Kumar Vs. Kishore Kumar

23.06.2020

Pr: None.

In compliance of circular/duty Roaster for June, 2020 dated 15.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of final arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.


(Vikas Dhull)
ADJ-01, West
THC, Delhi

MCA No. 45128/16
Rati Ram Vs. Mohd.Swaleheen

23.06.2020

Pr: None.

In compliance of circular/duty Roaster for June, 2020 dated 15.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of final arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.


(Vikas Dhull)
ADJ-01, West
THC, Delhi

Misc No. 127/17
Kishor Kumar Vs. Soma Devi

23.06.2020

Pr: None.

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Be awaited for report of notice.


(Vikas Dhull)
ADJ-01, West
THC, Delhi

RCA No. 50/2018
Nirmala Devi Vs. Moola Devi

23.06.2020

Pr: None.

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(Vikas Dhull)
ADJ-01, West
THC, Delhi